

**IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CA Nos.307/18, 376/18, 377/18 & 378/18

In

CP (IB) No.50/Chd/Hry/2017

In the matter of:-

Sahara Fincon Private Limited

...Applicants- Financial Creditor

Versus

Tirupati Ceramics Ltd.

...Respondent-Corporate Debtor

And in the matter of:-

Sahara Fincon Private Limited and Another

...Applicants

Versus

Amit Sharma, Liquidator

...Respondent-Liquidator

Present: Mr. Manish Jain with Ms. Divya Sharma, Advocates, for the Applicants
Mr. Balwinder Singh Kalsi, Advocate for Liquidator
Mr. Amit Sharma, Liquidator, in person

CA No.307 of 2018

In compliance with the order dated 09.08.2018, the petitioner has filed the amended memo of parties, vide Diary No. 3008 dated 16.08.2018, impleading the Auction Purchaser as party. Copy of the same has already been supplied to the Liquidator. The same be taken on record.

Notice of this application i.e. CA No.307 of 2018, to the newly impleaded respondent i.e. Teamasia Marketing Pvt. Ltd. for 29.10.2018. The applicant shall collect the notice from the Registry and send it by speed post as well as by e-mail, which is available with the applicant, immediately. The applicant shall also file affidavit of service at least two weeks before the date fixed.

As per office report, reply to CA No.307 of 2018, has already been filed by Liquidator, vide Diary No.3404 dated 10.09.2018. The learned counsel for the petitioner-applicant seeks some time to file rejoinder thereto. Let the needful be done and rejoinder be filed at least a week before the date fixed with copy advance to the counsel for the liquidator.

CA No.376/18, 377/18 & 378/18

Notice of these applications to the Liquidator. Mr. Balwinder Singh Kalsi, Advocate, for the Liquidator, who is present, accepts notice. He has already received the copies. These applications be also listed on 29.10.2018. The Reply/Objections, if any, be also filed within two weeks before the date fixed with copy advance to the counsel for the applicant and the applicant may file rejoinder thereto, if any.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

Sd/-
(Pradeep R.Sethi)
Member (Technical)

September 13, 2018
Mohit Kumar